tion framed by UN in this regard in its special session on drugs?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The fact that India is facing a serious problem of transit traffic in drugs from its neighbouring countries has been recognised by the International Narcotics Control Board. The need for assistance to transit States has also been recognised in the U.N. Convention against Illicit Traffic in Narcotic Drugs and Psychotropic Substances, 1988, which has been acceded to by India in March, 1990.

In its 17th Special Session held in February, 1990, the United Nations General Assembly adopted a Political declaration and a Global Programme of Action. The Declaration inter-alia emphasised the need to expand the scope and increase the effectiveness of international cooperation against illicit drug traffic. The Global Programme of Action inter-alia calls for providing appropriate technical and financial support to transit States to enable them to strengthen their drug interdiction capabilities.

[Translation]

Revenue earned by customs collectorate, Patna

5769. SHRIHARI SHANKER MAHALE: Will the Minister of FINANCE be pleased to state:

- (a) the amount of revenue earned by the Customs Collectorate, Patna (Bihar) from September, 1986 to March, 1990 with yearwise breakup;
- (b) the number of seizures registered by the above Collectorate:
- (c) the number of persons arrested and action taken against them; and
 - (d) the quantity of narcotics seized?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The amount of revenue earned by the Customs (Preventive) Collectorate, Patna in Bihar during the period September 1986 to March, 1990 is given in the table below:—

Year	Customs revenue earned		
1986 September to March, 1987	4.05		
1987 April to March, 1988	14.04		
1988 April to March, 1989	14.53		
1989 April to March, 1990	24.42		

(b) to (d). The number of cases booked, the number of persons arrested and the quantity of narcotic drugs seized by this Collectorate during the past five years is given in the table below:—-

181 Written Answers		CHAITRA 30, 1912 (SAKA)		Written Answers		
1990 (Upto March)		1401	37	886.350		
1989	4	6250	181	19776		
1988	3	2899	298	26189		
1987	2	6468	261	54181		
1986	1	5926	301	60133		
		Number of cases	Number of persons arrested	Quantity of narcotic drugs seized (in Kgs.)		
		- -	κi	ෆ් ,		
1					I	